GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1246 ANSWERED ON 30/07/2024

e-MARKETPLACE FOR MARKETING OF SHG PRODUCTS

1246 SHRI KOTA SRINIVASA POOJARY:

Will the Minister of RURAL DEVELOPMENTbe pleased to state:

- (a) the steps taken by the Government to leverage the business ventures, technology and finance of women Self-Help Groups (SHGs) and encourage market and business expansion in the country, State/UT-wise;
- (b) whether the Government has launched any e-Marketplace for marketing of SHG products, if so, the details thereof;
- (c) the measures taken by the Government for facilitating Bank credit to women SHGs;
- (d) whether the Government is supporting the SHGs in enhancing their capacity by providing various types of trainings on educational/awareness as per the need of the SHGs and if so, thedetails thereof; and
- (e) whether the Government supports and facilitates the formation of the producers groups atvillage level and large enterprises at District/Block level and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR CHANDRA SEKHAR PEMMASANI)

a) to c): The measures taken by the Ministry of Rural Development across the States/UTs to leverage the business ventures, technology, and finance of women self-help groups (SHGs) and encourage market and business expansion across the country are:-

- i) Financial Support:DeendayalAntyodayaYojana National Rural Livelihoods Mission (DAY-NRLM) is facilitating Bank credit to women SHGs. These SHGs further provide this fund to their members for various activities including enterprise promotion. The cumulative disbursement made to women SHGs by the Banks since April 2013 is Rs. 9,00,236.95crores.
- ii) Marketing Facilitation of SHG products: The Ministry in collaboration with Government e-Marketplace (GeM) has created "SARAS Collection" as a Store Front in GeM for marketing of SHG products. Further, the Ministry has signed Memorandum of Understandings (MoUs) with Flipkart Internet Pvt. Ltd. on 02.11.2021; with Amazon on 12.05.2022; with Fashnear Technologies Pvt. Ltd. (Meesho) on 16.02.2023; and with Jiomart on 22.12.2023 to allow the Self Help Groups (SHGs) producers including its artisans, weavers and craftsmen to access national markets.

The Ministry has also launched two platforms for marketing of products created by women SHGs (i) eSARAS web portal on 28th October 2022 (link: https://www.esaras.in/); (ii) eSARAS Mobile Application (available on Google Play Platform) on 28th June 2023 for marketing of products created by members of SHGs.

- iii) Producer Enterprises/Producer Groups: To support the SHG members for market access for their farm produce through aggregation & value addition, DAY-NRLM supports and facilitates the formation of the producer groups at village level and large enterprises at District/Block level. State/UT-wise details are attached as Annexure I.
- iv) Start-up Village Entrepreneurship Programme (SVEP): A subscheme under DAY-NRLM develops an eco-system for supporting small businesses in rural areas. The eco-system has components for providing business support services, mentorship, seed capital, training & capacity building on business plan and marketing. State/UT-wise details are attached as Annexure II.
- d): Yes, The DAY- NRLM supports in enhancing the SHG women capacity for taking up sustainable livelihood avenues. The program

focuses on building the knowledge, skill and attitude of the SHG members related to various subjects and areas of interventions. These are as follows-

- (i) concept and operation of SHGs, Village Organizations (VOs) and Cluster Level Federations (CLFs); Book keeping and audit of SHGs, VOs and CLFs.
- (ii) Financial Literacy, Banking Correspondent, Insurance
- (iii) Social Inclusion (for mobilization of Elders, Particularly Vulnerable Tribal Groups (PVTGs), Persons with Disability (PwDs) etc.)
- (iv) Social Development (Gender parity, Appropriate Health, Nutrition, Water and sanitation behaviour, convergence with Panchayati Raj Institutions)
- (v) Livelihood opportunities with both farm and non- farm activities.
- (vi) Marketing and Value chain development.
- e) Yes, DAY NRLM facilitates promotion of Producer Groups at village level and women-owned Producer Companies at State/District/Block level. As of March, 2024, the States have promoted 1.60 lakh Farmer Producer groups covering 29 lakhs women farmers and 1,124 women owned Farmer Producer Companies (including 686 Producer Companies under the central sector scheme of Ministry of Agriculture) covering 13.43 lakh members. To promote non-farm enterprises, 16 producer enterprises have been established.

Annexure I referred to in reply to part a) to c) of the LokSabhaUnstarred Question No. 1246 to be answered on 30.07.2024

| S. No. | STATE/UT | NO. OF FARMER PRODUCER GROUPS | NOS OF FARMER PRODUCER ENTERPRISES |
|--------|-------------------|-------------------------------|---|
| 1 | ANDHRA PRADESH | 36845 | 240 |
| 2 | ARUNACHAL PRADESH | 640 | 0 |
| 3 | ASSAM | 2698 | 41 |
| 4 | BIHAR | 1068 | 64 |
| 5 | CHHATTISGARH | 1514 | 59 |
| 6 | GUJARAT | 946 | 02 |
| 7 | GOA | 10 | 0 |
| 8 | HARYANA | 45 | 0 |
| 9 | HIMACHAL PRADESH | 229 | 23 |
| 10 | JAMMU AND KASHMIR | 184 | 12 |
| 11 | JHARKHAND | 3773 | 92 |
| 12 | KARNATAKA | 3135 | 63 |
| 13 | KERALA | 75035 | 6 |
| 14 | MAHARASHTRA | 9835 | 92 |
| 15 | MANIPUR | 3 | 0 |
| 16 | MEGHALAYA | 76 | 0 |
| 17 | MIZORAM | 116 | 1 |
| 18 | MADHYA PRADESH | 4571 | 93 |
| 19 | NAGALAND | 161 | 0 |
| 20 | ODISHA | 3155 | 83 |
| 21 | PUNJAB | 10 | 0 |
| 22 | RAJASTHAN | 2187 | 79 |
| 23 | SIKKIM | 152 | 0 |
| 24 | TAMIL NADU | 2610 | 4 |
| 25 | TELANGANA | 3774 | 84 |
| 26 | TRIPURA | 977 | 0 |
| 27 | UTTAR PRADESH | 4453 | 34 |
| 28 | UTTARAKHAND | 502 | 9 |
| 29 | WEST BENGAL | 1570 | 40 |
| 30 | PUDUCHERRY | 44 | 3 |
| | TOTAL | 160318 | 1124 |

Annexure Ilreferred to in reply to part a) to c) of the LokSabhaUnstarred Question No. 1246 to be answered on 30.07.2024

| S. No. | State/UT | Total number of Enterprises Supported (cumulative) | |
|--------|----------------------|--|--|
| 1 | Andhra Pradesh | 27,631 | |
| 2 | Arunachal Pradesh | 505 | |
| 3 | Assam | 4,840 | |
| 4 | Bihar | 25,994 | |
| 5 | Chhattisgarh | 20,197 | |
| 6 | Goa | 1,398 | |
| 7 | Gujarat | 5,940 | |
| 8 | Haryana | 9,773 | |
| 9 | Himachal Pradesh | 376 | |
| 10 | Jammu & Kashmir (UT) | 3,476 | |
| 11 | Jharkhand | 25,636 | |
| 12 | Karnataka | 1,754 | |
| 13 | Kerala | 32,309 | |
| 14 | Madhya Pradesh | 27,607 | |
| 15 | Maharashtra | 7,146 | |
| 16 | Manipur | 1,695 | |
| 17 | Meghalaya | 954 | |
| 18 | Mizoram | 1,308 | |
| 19 | Nagaland | 4,118 | |
| 20 | Odisha | 15,043 | |
| 21 | Punjab | 3,007 | |
| 22 | Rajasthan | 11,011 | |
| 23 | Sikkim | 371 | |
| 24 | Tamil Nadu | 4,834 | |
| 25 | Telangana | 17,188 | |
| 26 | Tripura | 682 | |
| 27 | Uttar Pradesh | 28,014 | |
| 28 | Uttarakhand | 3,106 | |
| 29 | West Bengal | 16,912 | |
| 30 | A&N | 0* | |
| 31 | Puducherry | 0* | |
| | Total | 3,02,825 | |

^{*}DPR preparation in process
